## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 47/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES:

Dated: 31.03.2017

All Arch India Pvt. Ltd.

V/s.

M/s. Siddhivinayak Infrasystem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

Sameer K. Chandankor Advocate for februare Schoundarted.

ASIF NAQUI Advocate for Respon D.

## ORDER C.P. No. 47/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. From the other side, the Respondent and the Legal Representative have not complied the directions as communicated vide Para 3 of the Order dated 20.03.2017. However, granted further leave to comply with the directions on or before 07.04.2017.
- 3. The matter is now listed as already observed in the past for hearing on 10.04.2017. Sd/-

M.K. Shrawat Member (Judicial)